

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'C(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 683/KOL/2019
Assessment Year: 2015-2016**

Jinesh Kumar Jain HUF,..... Appellant
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor,
Kolkata-700069
[PAN:AABHJ3911J]

-Vs.-

Income Tax Officer,..... Respondent
Ward-35(2), Kolkata,
Aahakar Bhawan Poorva,
110, Shanti Pally,
Kolkata-700107

Appearances by:

Shri Avijit Dey, Advocate, appeared on behalf of the assessee
Smt. Ranu Biswas, Addl. CIT, Sr. D.R. appeared on behalf of the Revenue

Date of concluding the hearing : February 25, 2021

Date of pronouncing the order : February 25, 2021

O R D E R

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-10, Kolkata dated 28.02.2019.

2. In this case, Id. Advocate of the assessee-HUF has moved an application dated 25.02.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per

Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on February 25, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President)**

Kolkata, the 25th day of February, 2021

- Copies to :
- (1) **Jinesh Kumar Jain HUF,
C/o. Subash Agarwal & Associates, Advocates,
Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor, Kolkata-700069**
 - (2) **Income Tax Officer,
Ward-35(2), Kolkata,
Aahakar Bhawan Poorva,
110, Shanti Pally, Kolkata-700107**
 - (3) *Commissioner of Income Tax (Appeals)-10, Kolkata;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative;*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.